

(7)

O.A./79/86

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

2/08/1988

An application dt. 19.5.1988 for withdrawal
filed by the learned advocate Mr. M.K. Paul. Mr.
B.R. Kyada for the respondent has no objection.
Application be allowed. The case be disposed of
as withdrawn.

Prv
(P H Trivedi)
Vice Chairman

Jm
(P M Joshi)
Judicial Member

*Mogera